## eCommittee, Supreme Court of India

## Guidelines for Roll-out and Installation of Ubuntu Linux for Indian Judiciary

The Ubuntu Linux Operating System has to be replicated and installed as follows:

- 1. The replication of Ubuntu Linux OS DVD must be done only from ISO Image file sent by the eCommittee. The md5sum hash value of the image file is 0968b41a2557667dc24974c5de909328. The date-time stamp of the file is 30/04/2011, 11.37.29 a.m. The size of the image file is 3.4 GB. It is required that the replication of the Ubuntu OS DVD must be done from this ISO image file only, after confirmation of the above details.
- 2. The replication of the Ubuntu Linux OS DVD may be done by following any of the two options given below:
  - (a) The High Court may replicate the DVD for all the Judicial Officers working under the jurisdiction of the High Court.

OR

- (b) The High Courts may only replicate as many DVDs as the no. of District Courts/Family Courts/Labour Courts etc. under the High Court and then those Courts shall further replicate the DVD for the Judicial Officers working under their jurisdiction.
- 3. One copy of the DVD be given to Hon'ble the Chief Justice and to each of the Hon'ble Judges of the High Court with a copy of PDF file of 25 salient features of this DVD.
- 4. One copy of the DVD should be given to each of the Judicial Officers including those who don't have a laptop (so that they may use it in any other computer they may have).
- 5. Each of the Judicial Officers working on deputation or otherwise in the establishment of High Court or any other body like tribunals etc. be also covered by the High Court for installation and distribution of Ubuntu Linux OS DVD.
- 6. One DVD should also be given to each of Court establishments(District/Prin. Sr. Civil/CJM/Taluka Prin. Civil/Family/Labour Court etc.) so that it may be used for installation in Court Desktops and also for trying, learning & providing support to the Judicial Officers.

- 7. After installation of Ubuntu Linux OS in the laptops of the Judicial Officers, an 'Acknowledgement of Installation & Receipt of Ubuntu Linux OS DVD' be given by the Judicial Officer in the prescribed form attached herewith. This Acknowledgement be sent to the eCommittee at the earliest.
- 8. A detailed video tutorial and a PDF file containing the list of 25 salient features of this Ubuntu Linux OS DVD have been uploaded on the Supreme Court of India website. The same can be downloaded from the link: <a href="www.sci.nic.in/e-committee.htm">www.sci.nic.in/e-committee.htm</a>
  - All the System Officers & System Assistants working under the eCourts project be instructed to download & watch the Video and understand the contents of the PDF file, so that they can enable themselves to provide support to the Judicial Officers and Courts for installation and use of Ubuntu Linux OS in the laptops and Desktops.
- 9. The above link of 'Ubuntu Installation & Features Video' be circulated immediately to all the Judicial Officers so that they may get an prior opportunity to understand the same before the DVD reaches them physically. The Ubuntu Linux Operating System can be installed by the Judicial Officer on his own also as the installation process is very easy, intuitive and self-explanatory. In fact, it shall be a welcome change and a desired enablement on the part of the Judicial Officers if they become self-dependent in this aspect also. It is only required to be instructed to all the Judicial Officers that if they are installing the Ubuntu Linux in their Laptops by themselves, they should first download & watch the video available on Supreme Court of India website. They must then take the backup of their data. Only then, they should proceed with the installation.
- 10. A PDF file of Ubuntu Linux DVD Labels is uploaded on the above given link, which may be used to print DVD labels for sticking the same on the replicated DVDs.

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